

**Addendum to Expression of Interest (EOI) to submit Resolution Plan for
LOG 9 MATERIALS SCIENTIFIC PVT LTD
(U29253KA2015PTC126433)**

This is with reference to the Form G published in Business Standard (Bangalore, Mumbai, Hyderabad, Chennai, Kochi, Jaipur, Chandigarh, Delhi, Lucknow, Kolkata, Pune, Bhuvaneshwar, Ahmadabad, Bhopal), & Udayakala (Bangalore) on Dec 12, 2025. In this regard, please note that the timeline for submission of Expression of Interest (EOI) to submit a Resolution Plan for Log 9 Materials Scientific Pvt. Ltd. has been further extended from January 12, 2026 to January 27, 2026. Accordingly the date for final list of PRA shall be revised on 21.02.26. The RFRP shall be issued on 26.02.26, and the last date for receipt of resolution plans shall be 13.03.26. All other relevant dates shall be deemed to have been extended accordingly. The details of extension of other related EOI timelines along with the revised Form G are mentioned on the website of the IBBI <https://www.ibbi.gov.in/>. The other terms and conditions for submission of EOI remain the same. The detailed invitation for Expression of Interest containing Eligibility Criterion can be obtained through email at **cirp.log9materials@gmail.com & neerajakartikip@gmail.com**.

Sd/-

Mrs. Neeraja Kartik
Resolution Professional
Log 9 Materials Scientific Pvt Ltd
(IP Registration No. IBBI/IPA-001/IP-P01445/2018-19/12137)

Addendum to Expression of Interest (EOI) to submit Resolution Plan for LOG 9 MATERIALS SCIENTIFIC PVT LTD (U29253KA2015PTC126433)

This is with reference to the Form G published in Business Standard (Bangalore, Mumbai, Hyderabad, Chennai, Kochi, Jaipur, Chandigarh, Delhi, Lucknow, Kolkata, Pune, Bhubaneswar, Ahmadabad, Bhopal), & Udayakala (Bangalore) on Dec 12, 2025. In this regard, please note that the timeline for submission of Expression of Interest (EOI) to submit a Resolution Plan for Log 9 Materials Scientific Pvt. Ltd. has been further extended from January 12, 2026 to January 27, 2026. Accordingly the date for final list of PRA shall be revised on 21.02.26. The RFRP shall be issued on 26.02.26, and the last date for receipt of resolution plans shall be 13.03.26. All other relevant dates shall be deemed to have been extended accordingly. The details of extension of other related EOI timelines along with the revised Form G are mentioned on the website of the IBBI <https://www.ibbi.gov.in/>. The other terms and conditions for submission of EOI remain the same. The detailed invitation for Expression of Interest containing Eligibility Criterion can be obtained through email at cirp.log9materials@gmail.com & neerajakartikp@gmail.com.

Sd/- Mrs. Neeraja Kartik

Resolution Professional

Log 9 Materials Scientific Pvt Ltd

(IP Registration No. IBBI/PA-001/IP-P01445/2018-19/12137)



ಲಾಗ್ 9 ಮೆಟೀರಿಯಲ್ಸ್ ಸೈಂಟಿಫಿಕ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಗಾಗಿ ಪರಿಹಾರ ಯೋಜನೆಯನ್ನು ಸಲ್ಲಿಸಲು ಆಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿ (ಇಬಿಐ) ಗೆ ತಿದ್ದುಪಡಿ (U29253KA2015PTC126433)

ಇದು ಡಿಸೆಂಬರ್ 12, 2025 ರಂದು ಬಿಸಿನೆಸ್ ಸ್ಟ್ಯಾಂಡರ್ಡ್ (ಬೆಂಗಳೂರು, ಮುಂಬೈ, ಹೈದರಾಬಾದ್, ಚೆನ್ನೈ, ಕೊಚ್ಚಿ, ಜೈಪುರ್, ಚಂಡೀಗಢ, ದೆಹಲಿ, ಲಕ್ನೋ, ಕೊಲ್ಕತ್ತಾ, ಪುಣೆ, ಭುವನೇಶ್ವರ, ಅಹಮದಾಬಾದ್, ಫೋರ್ತಾಲ್) ಮತ್ತು ಉದಯಕಾಲ (ಬೆಂಗಳೂರು) ಸಲ್ಲಿ ಪ್ರಕಟವಾದ ಫಾರ್ಮ್ ಬಿ ಅನ್ನು ಉಲ್ಲೇಖಿಸಿದಂತೆ ಈ ನಿಟ್ಟಿನಲ್ಲಿ, ದಯವಿಟ್ಟು ಗಮನಿಸಿ.

ಲಾಗ್ 9 ಮೆಟೀರಿಯಲ್ಸ್ ಸೈಂಟಿಫಿಕ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ಗೆ ರೆಸಲ್ಯೂಷನ್ ಪ್ಲಾನ್ ಸಲ್ಲಿಸಲು ಆಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿ (ಇಬಿಐ) ಸಲ್ಲಿಸಲು ನಿಗದಿಪಡಿಸಿದ ಕಾಲಮಿತಿಯನ್ನು ಜನವರಿ 12, 2026 ರಿಂದ ಜನವರಿ 27, 2026 ರವರೆಗೆ ವಿಸ್ತರಿಸಲಾಗಿದೆ. ಅದರಂತೆ ಪಿಆರ್‌ಎ ಯ ಅಂತಿಮ ಪಟ್ಟಿಯ ದಿನಾಂಕವನ್ನು 21.02.26 ರಂದು ಪರಿಷ್ಕರಿಸಲಾಗುವುದು. ಆರ್‌ಎಫ್‌ಆರ್‌ಪಿ ಯನ್ನು 26.02.26 ರಂದು ನೀಡಲಾಗುವುದು ಮತ್ತು ಪರಿಹಾರ ಯೋಜನೆಗಳನ್ನು ಸ್ವೀಕರಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ 13.03.26 ಆಗಿರುತ್ತದೆ. ಎಲ್ಲಾ ಇತರ ಸಂಬಂಧಿತ ದಿನಾಂಕಗಳನ್ನು ಅದಕ್ಕೆ ಅನುಗುಣವಾಗಿ ವಿಸ್ತರಿಸಲಾಗಿದೆ ಎಂದು ಪರಿಗಣಿಸಲಾಗುತ್ತದೆ. ಪರಿಷ್ಕೃತ ಫಾರ್ಮ್ ಬಿ ಚೊತನೆಗೆ ಇತರ ಸಂಬಂಧಿತ ಇಬಿಐ ಕಾಲಮಿತಿಯ ವಿಸ್ತರಣೆಯ ವಿವರಗಳನ್ನು ಐಬಿಐದಿಂದ ವೆಬ್‌ಸೈಟ್ <https://www.ibbi.gov.in/> ಸಲ್ಲಿ ಉಲ್ಲೇಖಿಸಲಾಗಿದೆ. ಇಬಿಐ ಸಲ್ಲಿಸಲು ಇರುವ ಇತರ ನಿಯಮಗಳು ಮತ್ತು ಪರಮ್ಪುಗಳ ಆದೇಶ ಅಡಿಯಲ್ಲಿ. ಅರ್ಹತಾ ಮಾನದಂಡವನ್ನು ಒಳಗೊಂಡಿರುವ ಆಸಕ್ತಿಯ ಅಭಿವ್ಯಕ್ತಿಗಾಗಿ ವಿವರವಾದ ಆಹ್ವಾನವನ್ನು cirp.log9materials@gmail.com ಮತ್ತು neerajakartikp@gmail.com ಇಮೇಲ್ ಮೂಲಕ ಪಡೆಯಬಹುದು.

ಸಹಿ/- ಶ್ರೀಮತಿ ನೀರಜಾ ಕಾರ್ತಿಕ

ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಷನಲ್

ಲಾಗ್ 9 ಮೆಟೀರಿಯಲ್ಸ್ ಸೈಂಟಿಫಿಕ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್

(ಐಪಿ ನೋಂದಣಿ ಸಂಖ್ಯೆ: ಐಬಿಐ/ಪಿ-001/ಐಪಿ-01445/2018-19/12137)

Addendum to Expression of Interest (EOI) to submit Resolution Plan for LOG 9 MATERIALS SCIENTIFIC PVT LTD (U29253KA2015PTC126433)

This is with reference to the Form G published in Business Standard (Bangalore, Mumbai, Hyderabad, Chennai, Kochi, Jaipur, Chandigarh, Delhi, Lucknow, Kolkata, Pune, Bhuvaneshwar, Ahmadabad, Bhopal), & Udayakala (Bangalore) on Dec 12, 2025. In this regard please take a note that the timeline for submission of Expression of Interest to submit Resolution Plan for Log 9 Materials Scientific Pvt Ltd ("the Company") has been extended from 27.12.2025 to 12.01.2026. All the other relevant dates shall be considered as extended accordingly. The details of extension of other related EOI timelines along with the revised Form G are mentioned on the website of the IBBI <https://www.ibbi.gov.in/>. The other terms and conditions for submission of EOI remain the same. The detailed invitation for Expression of Interest containing Eligibility Criterion can be obtained through email at cirp.log9materials@gmail.com & neerajakartikp@gmail.com.

Sd/- Mrs. Neeraja Kartik

Resolution Professional

Log 9 Materials Scientific Pvt Ltd

(IP Registration No. IBBI/PA-001/IP-P01445/2018-19/12137)

UDAYAKALA-BENGALURU
Saturday, January 03, 2026



ಬೆಂಗಳೂರು 4
ಶನಿವಾರ, ಜನವರಿ 03, 2026

LOG 9 MATERIALS SCIENTIFIC PVT LTD

(U29253KA2015PTC126433) ಗಾಗಿ

ಪರಿಹಾರ ಯೋಜನೆಯನ್ನು ಸಲ್ಲಿಸಲು ಹಿತಾಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿ (EOI) ಗೆ ಅನುಬಂಧ

ಇದು ದಿನಾಂಕ 12, 2025 ರಂದು ಬಿಸಿನೆಸ್ ಸ್ಟ್ಯಾಂಡರ್ಡ್ (ಬೆಂಗಳೂರು, ಮುಂಬೈ, ಹೈದರಾಬಾದ್, ಚೆನ್ನೈ, ಕೊಚ್ಚಿ, ಪುಣೆ, ಚಂಡೀಗಢ, ದೆಹಲಿ, ಲಕ್ನೋ, ಕೊಲ್ಕತ್ತಾ, ಪುಣೆ, ಭುವನೇಶ್ವರ, ಅಹಮದಾಬಾದ್, ಭೋಪಾಲ್) ಮತ್ತು ಉದಯಕಲಾ (ಬೆಂಗಳೂರು) ನಲ್ಲಿ ಪ್ರಕಟವಾದ ಫಾರ್ಮ್ G ಗೆ ಸಂಬಂಧಿಸಿದಂತೆ. ಈ ನಿಟ್ಟಿನಲ್ಲಿ ದಯವಿಟ್ಟು ಗಮನಿಸಿ, ಲಾಗ್ 9 MATERIALS Scientific Pvt Ltd ("ಕಂಪನಿ") ಗಾಗಿ ಪರಿಹಾರ ಯೋಜನೆಯನ್ನು ಸಲ್ಲಿಸಲು ಹಿತಾಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿಯನ್ನು ಸಲ್ಲಿಸುವ ಕಾಲಮಿತಿಯನ್ನು 27.12.2025 ರಿಂದ 12.01.2026 ರವರೆಗೆ ವಿಸ್ತರಿಸಲಾಗಿದೆ. ಇತರ ಎಲ್ಲಾ ಸಂಬಂಧಿತ ದಿನಾಂಕಗಳನ್ನು ಅದಕ್ಕೆ ಅನುಗುಣವಾಗಿ ವಿಸ್ತರಿಸಲಾಗಿದೆ ಎಂದು ಪರಿಗಣಿಸಲಾಗುತ್ತದೆ. ಪರಿಷ್ಕೃತ ಫಾರ್ಮ್ G ಜೊತೆಗೆ ಇತರ ಸಂಬಂಧಿತ EOI ಸಮಯಮಿತಿಗಳ ವಿಸ್ತರಣೆಯ ವಿವರಗಳನ್ನು IBBI ವೆಬ್‌ಸೈಟ್ <https://www.ibbi.gov.in/> ನಲ್ಲಿ ಉಲ್ಲೇಖಿಸಲಾಗಿದೆ. EOI ಸಲ್ಲಿಸಲು ಇರುವ ಇತರ ನಿಯಮಗಳು ಮತ್ತು ಪರಾಮ್ಪುರುಷಾಂಗೀಯ ಉಳಿದಿವೆ. ಅರ್ಹತಾ ಮಾನದಂಡವನ್ನು ಹೊಂದಿರುವ ಹಿತಾಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿಗಾಗಿ ವಿವರವಾದ ಆಹ್ವಾನವನ್ನು cirp.log9materials@gmail.com & neerajakartikp@gmail.com ನಲ್ಲಿ ಇಮೇಲ್ ಮೂಲಕ ಪಡೆಯಬಹುದು.

ಸಹಿ/- ಶ್ರೀಮತಿ ನೀರಜಾ ಕಾರ್ತಿಕ

ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಷನಲ್

ಲಾಗ್ 9 ಮಟೀರಿಯಲ್ಸ್ ಸೈಂಟಿಫಿಕ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್

(IP ನೋಂದಣಿ ಸಂಖ್ಯೆ IBBI/PA-001/PA-P01445/2018-19/12137)

(ORIGINAL AS PUBLISHED ON 12.12.2025)

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

**LOG 9 MATERIALS SCIENTIFIC PRIVATE LIMITED OPERATING IN EV
BATTERY & CELL MANUFACTURING LINE AT BENGALURU**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Log 9 Materials Scientific Pvt Ltd PAN: AACCL8712D CIN: U29253KA2015PTC126433
2.	Address of the registered office	#9, Bellary Road, Off Jakkur Main Road, Next to AB Nuvo Ltd, Jakkur Layout, Bangalore, Karnataka, India – 560 092
3.	URL of website	https://www.Log9materials.com/
4.	Details of place where majority of fixed assets are located	#9, Bellary Road, Off Jakkur Main Road, Next to AB Nuvo Ltd, Jakkur Layout, Bangalore, Karnataka, India – 560 092
5.	Installed capacity of main products/ services	250 MWh battery production capacity and 50 MWh cell production capacity
6.	Quantity and value of main products/ services sold in last financial year	Turnover: INR 52.42 Crore in FY 2024–25.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	cirp.log9materials@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	cirp.log9materials@gmail.com
10.	Last date for receipt of expression of interest	27-12-2025
11.	Date of issue of provisional list of prospective resolution applicants	11-01-2026
12.	Last date for submission of objections to provisional list	16-01-2026
13.	Date of issue of final list of prospective resolution applicants	21-01-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26-01-2026
15.	Last date for submission of resolution plans	25-02-2026
16.	Process email id to submit Expression of Interest	cirp.log9materials@gmail.com

CA Neeraja Kartik

Address :202 Padmasani Apartments 58/2 Shivaji Nagar 440010
IBBI Registration No.: IBBI/IPA-001/IP-P01445/2018-2019/12137
For Log 9 Materials Scientific Private Limited in CIRP
Date: 12-12-2025, Place: Bengaluru